NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

T.P.No. 156/KB/2016 CP-1091/2016)

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M.

Name of the Company		Maan Steel & Power Ltd. & anr		
Under Section		391(2),394		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Mors Many Struterie, Adu Som

2. N. GURUMURTHY, FCA Patilianen

3°Ms. TIAINLA, , DD % RD (ER)
Ministry of Corporate
Affaires

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the Office of the Regional Director representing the Central Government are present.

Dy. Director representing the Central Government made a request that two weeks' time may be granted for filing reply. Prayer is allowed. Reply may be filed within 2 weeks.

Ld. Counsel for the petitioner made a request that time for filing consent affidavit regarding consent of creditors may be given. Prayer is allowed. Consent affidavit regarding the consent of creditors may be filed within 2 weeks.

List on 01/12/2017.

81 (Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)